Snort wouce		1 May, 2012]	Question 211
1	2	3	4
3	Coal	51	17
4	Fertilisers	6	2
5	Steel	16	5
6	Petrochemicals	1	0
7	Petroleum	69	31
8	Power	96	47
9	Railways	131	27
10	Road Transport & Highways	127	78
11	Shipping & Ports	25	10
12	Telecommunications	18	7
13	Urban Development	4	1
14	Water Resources	1	1
	Total	555	233

[11 May 2012]

Question 271

SHORT NOTICE QUESTION

Food parks

- 6. SHRI Y. S. CHOWDARY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) the details of Mega Food Parks established across the country, Statewise, during the last five years;
- (b) whether it is a fact that five Mega and hundred Mini Food Parks are to be established in Andhra Pradesh;
 - (c) if so, the status thereof;

Short Notice

- (d) the details of funds sanctioned/released for the said purpose; and
- (e) the steps/measures taken/being taken by Government for early completion of these Food Parks?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR): (a) to (e) A statement is laid on the Table of the House.

Statement

- (a) The details of 15 Mega Food Parks which have been sanctioned across the Country State-wise during the last 5 years by the Government have been given in Statement-I (See below).
- (b) No Sir. However, a Mega Food Park Project has been approved by the Government at Chittoor in Andhra Pradesh.
- (c) The status of implementation of this project is given in Statement-II (See below).
- (d) Government has approved a Grant-in-aid of Rs. 50.00 crore for the approved Mega Food Park Project in Andhra Pradesh out of which Rs. 45.00 crore has already been released to the Special Purpose Vehicle (SPV), viz. M/s. Srini Mega Food Park Pvt. Ltd. so far.
- (e) To facilitate smooth implementation of the projects, the Ministry has taken up the matter with the State Government from time to time to expedite the matters pending with them. Review Meetings have been held periodically in the Ministry for effective monitoring of the progress of project implementation. Based on the discussions in the Review Meetings, further follow up actions are initiated by the Ministry in a time bound manner. Ministry has also engaged two professional agencies as Programme Management Agencies (PMAs) to assist the Ministry in regular monitoring and supervising progress of implementation of the projects and providing technical assistance.

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Status of Project Implementation of 15 on-going Mega Food Parks

Sl. No.	Name	Project cost (Rs. Cr.)	Date of in-principle approval	Date of Final Approval	Amount of grant approved (Cr.)	Amount of grant released (Cr.)	Actual expenditure (Cr.)
1	2	3	4	5	6	7	8
1.	Srini Food Park Pvt. Ltd., Andhra Pradesh	116.94	16.12.2008	27.03.2009	50.00	45.00	83.51
2.	Patanjali Food & Herbal Park Ltd, Uttara Khand	95.08	16.12.2008	27.03.2009	50.00	30.00	65.55
3.	North East Mega Food Park Ltd., Assam	75.98	16.12.2008	27.03.2009	50.00	28.50	19.04
4.	Jharkhand Mega Food Park Pvt. Ltd., Jharkhand	113.95	16.12.2008	27.03.2009	50.00	5.00	7.24
5.	Tamil Nadu Mega Food Park Ltd., Tamil Nadu	133.45	16.12.2008	16.03.2010	50.00	5.00	7.57
6.	Jangipur Bengal Mega Food Park Pvt. Ltd., West Bengal	111.04	16.12.2008	16.03.2010	50.00	15.00	22.58
7.	M/s. Integrated Food Park Pvt. Ltd., Kolar, Karnataka	144.33	03.08.2010	27.03.2011	50.00	5.00	19.18
8.	M/s. International Fresh Farm Products (India) Ltd., Ferozpur, Punjab	153.40	03.08.2010	25.05.2011	50.00	15.00	10.50

1	2	3	4	5	6	7	8
9.	M/s. Keventer Food Park Infra Ltd., Bhagalpur, Bihar	153.30	29.04.2011	30.11.2011	50.00	5.00	6.93
10.	M/s. Sikaria Infra Projects Pvt. Ltd., Agartala, Tripura	85.25	29.04.2011	30.11.2011	50.00	5.00	9.27
11	M/s. Anil Mega Food Park Pvt. Ltd., Vadodara, Gujarat	179.37	29.04.2011	13.01.2012	50.00	5.00	2.107
12.	M/s. MITS Mega Food Park Ltd., Rayagada, Orissa	116.77	29.04.2011	16.04.2012	50.00	•	or release of waited from
13.	M/s. Paithan Mega Food Park Ltd., Aurangabad, Maharashtra	120.76	05.04.2011	'In principle' approval was accorded on 05.04.2011. The SPV is yet to fulfill the criteria related to possession of requisite land.			
14.	M/s. Madhya Pradesh Mega Food Park Ltd.	161.75	10.10.2011	'In Principle' approval has been accorded on 10.10.2011. The DPR which has been received recently is under appraisal.			
15.	M/s. Shaktiman Mega Food Park Ltd., Jagdishpur, Uttar Pradesh	168.65	24.09.2010	The request of SPV for extension of time to comply with the observations on DPR is under consideration.			

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Short Notice

[RAJYA SABHA]

Question

Statement-II

Present Status of Mega Food Park at Chittoor, Andhra Pradesh

This is one of the 1st phase project for which final approval was accorded on 27.03.2009. At present about 70 percent of the development works at the Central Processing Center has been completed. SPV has completed tendering process and contracts have been awarded to the tune of more than Rs. 85 Cr towards various components of basic enabling, core processing and non-core infrastructure at the CPC. SPV has acquired one facility from State Govt. on lease basis at Nuzivedu (Vijayawada), which is being used as PPC. SPV has further planned to acquire a few more such facilities to be developed and used as PPC. In addition, it has also acquired land for setting up PPC at Ananthapur. Out of total amount of grant-in-aid of Rs. 50.00 crore, based on the progress of the Park, an amount of Rs. 45.00 crore has been released so far.

Taking into account overall physical and financial progress achieved by the project so far, the Ministry has extended project completion period till October, 2012 based on request of SPV.

PAPERS LAID ON THE TABLE

श्री ब्रजेश पाठक: सर,...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी. जे. कुरियन): सुनिए, कपिल सिब्बल जी इसके बारे में बताएंगे।...(व्यवधान)... आप जाइए, ...(व्यवधान)... आप जाइए, ...(व्यवधान)... आप जाइए, ...(व्यवधान)... आप जाइए, ...(व्यवधान)... आप जाइए।...(व्यवधान)... आप जाइए।...(व्यवधान)... सुनिए, ...(व्यवधान)... आप अपनी सीट पर जाकर बैठिए। में आपको बताऊंगा...(व्यवधान)... Let the Minister explain. ...(Interruptions)... I will ask the Minister to explain. ...(Interruptions)... Don't you want explanation from the Minister? ...(Interruptions)... Papers to be laid. ...(Interruptions)...

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

(i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and the FCI Aravali Gypsum and Minerals India Limited (FAGMIL), for the year 2012-13. [Placed in Library. See No. L.T. 6794/15/12]